

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).15444/2013

(From the judgement and order dated 04/02/2013 in CMWP
No.65581/2012 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAJENDRA SINGH & ORS. Petitioner(s)

VERSUS

ROMAN CATHOLIC DIOCESE OF AGRA LTD.& ANR Respondent(s)

(With prayer for interim relief and office report)

Date: 28/04/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. Amrendra Sharan, Sr. Adv.
 Mr. Vivek Singh, Adv.
 Mr. Manoj Kr., Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Inspite of service on Respondent No.1, none has
entered appearance.

Leave granted.

Issue fresh notice to respondent No.1 indicating
that in case if it does not enter appearance, the appeal
will be heard without giving any further opportunity.

Appeal to be heard in the second week of July,
2014.

(O.P. SHARMA)
COURT MASTER

(M.S. NEGI)
ASSISTANT REGISTRAR